

13.19 hrs.

STATEMENT RE: NATIONAL
CAPITAL REGION

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): Mr. Speaker, Sir, I wish to make a brief statement on the National Capital Region Plan which I believe would be of interest to the Hon'ble Members.

The importance of coordinated implementation of well-integrated development plan for Delhi and its surrounding areas covering a little over 30,000 sq. km in cooperation between the Union Territory and the concerned State Governments, is well recognised. The integrated development of different sectors is particularly necessary to deal with problems of supply of drinking water, flood control, transport, power housing etc. and to deal effectively with macro level problems of urban growth. A regional plan was prepared a few years ago but for a variety of reasons the implementation of schemes has not been as vigorous as one would wish it to be. The matter has assumed urgency in the context of the revision of the Delhi Master Plan and also because of the pressures of urban growth in the National Capital Region.

I am glad to be able to inform the House that as a result of consultations with the concerned Chief Ministers and the Lt. Governor of Delhi we have come to an agreement that a Statutory Board at the Centre with the concerned Central Ministers, the Chief Ministers of the concerned States and the Lt. Governor of Delhi as members would be set up for the formulation, coordination, enforcement and implementation of necessary development plans for the region. I propose to introduce the necessary legislation in Parliament as early as possible for the establishment of the National Capital Region Board after the State legislature of at least two of the participating States have passed necessary

resolutions. I have every hope that the Board when set up would be able to revitalise the NCR Plan and ensure the coordinated development of the region speedily and effectively.

The Region as it is identified at present consists of the Union Territory of Delhi and certain areas of Haryana, U.P. and Rajasthan. Some friends, including an Hon'ble Member of Parliament, have suggested a redefinition of the Region. This is an exercise, which along with other exercises can be taken up under the guidance of the Board after it has been set up.

13.21 hrs.

BUSINESS ADVISORY COMMITTEE
THIRTY-SEVEN REPORT

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT): Sir, I beg to move

"That this House do agree with the Thirty-seventh Report of the Business Advisory Committee presented to the House on the 19th October, 1982."

MR. DEPUTY-SPEAKER : The question is:

"That this House do agree with the Thirty-seventh Report of the Business Advisory Committee presented to the House of on the 19th October, 1982."

The motion was adopted.

MR. DEPUTY-SPEAKER: Here is an announcement. Mr. N. K. P. Salve will make a statement on the I.P.C. and Cr. P. C. (Amendment) Bill 1982 at about 2.30 p.m.

The House now stands adjourned to meet at 2.25 p.m.

13.26 hrs.

The Lok Sabha then adjourned for Lunch till Twentyfive Minutes past Fourteen of the Clock.